

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.425

**Contempt Petition / 10/ND/2022, CA/648/ND/2019,
CA/151/ND/2020, CA/767/ND/2020, CA/199/ND/2021,
CA/392/ND/2021 in CP/158/ND/2019**

IN THE MATTER OF:

Mr. Wang Xingchun&Anr.	...	Applicant
Versus		
M/s Coslight India Technology Pvt. Ltd.	...	Respondent

Order under Section 241-242.

Order delivered on 16.01.2023

Coram:

**MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Mr. Rakesh Khanna, Adv.
For the Respondent	: Mr. Ashutosh Kumar Mishra appeared for Respondent 1,3,5. CP/158/ND/2019

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
27.02.2023.

**Sd/-
Vishal Rana
Court Officer
Court-IV**